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Surya Kant asked whether the Presidential Order issued specifying which scheduled caste communities would get reservation? Joseph fumbled but regained composure to say it affects my interest.

The bench said, "The Order was passed in 1950, and you woke up just now. You want to court the media and seek publicity? This is a public interest litigation, and complete your studies properly."

The bench told the students that he must research and file a proper PIL and not one like the present one, which is incomplete and contains cryptic and misdirected information. It warned him of exemplary cost if he filed such publicity-oriented petitions. The Presidential Order of 1950, amended in 1956 and 1990, provides reservation to scheduled castes among Hindus, Buddhists and Sikhs. However, such reservation is not available to those scheduled caste persons who have adopted Christianity or Islam.

tawa intercepted communications alleging the Indian govt was behind various plots to kill Khalistan separatists, according to a Bloomberg documentary.

The video documentary by "Bloomberg Originals", titled "Inside the Deaths That Rocked India's Relations With the West", claims that the Cheltenham-based intelligence agency, which specialises in signals intelligence, was the one that intercepted conversations between individuals discussing three potential "targets": Hardeep Singh Nijjar in Canada, Avtar Singh Khanda in Britain and Gurpatwant Singh Pannun in the US. Analysts believe the individuals having these conversations were "working on behalf of the Indian govt", the documentary claims.

India has dismissed such allegations as absurd. Hardeep Singh Nijjar, designated

discussing 3 targets, Nijjar, Pannun and UK-based Khanda

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Safaris, trekking suspended in Nagarahole and Bandipur as tigers kill four in a month

Lawrence Milton & Niranjana Kaggere | TNN

Mysuru/Bengaluru: Karnataka forest department on Friday suspended safaris at Bandipur and Nagarahole tiger reserves and halted trekking in areas prone to human-wildlife conflict, hours after a fourth big cat attack was reported within a month.

The department transferred four range forest officers in Hedyala sub-division in Bandipur, besides forming special teams to oversee tiger rescue operations. The tough

measures come after a 35-year-old farmer was attacked and killed at Hale Hegudulu village in Mysuru district's Saragur taluk, the epicentre of strikes by the big cat, early Friday.

Earlier, three back-to-back human deaths in as many tiger attacks were reported within a fortnight in Bandipur Tiger Reserve.

Forest minister Eshwar Khandre termed the loss of lives as "deeply distressing". Sources hinted that more officers were likely to face action for the deaths in the Bandipur reserve.

Teen survivor can terminate 27-wk pregnancy: HC

TIMES NEWS NETWORK

Mumbai: Bombay high court has allowed a 15-year-old rape survivor who is going to take her Class X SSC board exams in March to undergo medical termination of an over-27 weeks pregnancy.

Justices Revati Mohite Dere and Sandesh Patil on Thursday passed the direction on the girl's petition, filed through her father, seeking

HC's permission as she is beyond the 24-week permissible limit under the Medical Termination of Pregnancy Act, 1971.

On Oct 31, the vacation court directed the JJ Hospital dean to constitute a medical board to examine her and submit a report. Other directions included necessary medical facilities in the event the child is born alive and state govt to process compensation under

Manohairya Scheme. The board's report said she was 27 weeks and four days' pregnant and there was "no gross lethal genital anomaly".

The board opined that "the continuation of pregnancy would result in grave anguish to the girl while continuing the unwanted pregnancy". The judges were informed by advocate Swapanna Kote that the girl wanted to appeal for her exams in March 2026.

They also took note of the psychiatrist's opinion that she was subjected to non-consensual sexual intercourse by her neighbour; and that she would not be able to take care of the baby emotionally, financially and socially.

The court directed JJ Hospital authorities to "conduct the necessary medical procedure expeditiously, keeping in mind the petitioner's health and safety".

FORM A (Public Announcement Under Regulation 6 of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
PUBLIC ANNOUNCEMENT	
Particulars	Details
1. Name of Corporate Debtor	Soundararaja Mills Limited
2. Date of Incorporation of Corporate Debtor	11th June, 1937
3. Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Coimbatore
4. Corporate Identity Number (CIN)	U11111T1937PLC014821
5. Registered Office Address	Soundararaja Buildings, G.T.N. Salai, Dindigul - 624 005, Tamil Nadu
6. Insolvency Commencement Date	Order dated 04.11.2025 (Received on 06.11.2025) as per NCLT Chennai Division Bench Order in CP(IB)175/CHE/2024
7. Estimated Date of Closure of CIRP	02nd May 2026 (180th day from commencement date)
8. Interim Resolution Professional (IRP) Details	Name: Shri. Nagalingam Muthiah Reg. No.: IBBI/PA-01/IRP-P0074/2017-2018/15147 Address: S-9, Gems Court, 25/14, Nataraj Nagesh Khan Road, Nurgambakam, Chennai - 600006, Tamil Nadu Email: saundaranajmills@gmail.com Mobile: 97990 55123
9. Last date for submission of claims	18th November 2025 (14 days from insolvency commencement date)
10. Classes of Creditors under Section 21(BA)(b)	To be determined after verification of claims, if applicable.
11. Authorised Representative (if any)	Not applicable at this stage
12. Submission of Claims	(a) Financial Creditors (other than class of creditors): Form C (b) Operational Creditors (other than workmen and employees): Form B (c) Workmen and Employees: Form D or E (d) Other Creditors (if any): Form F Claims may be submitted by post, in person, or electronically to the IRP at the above email or address.

(Sd/-)
Shri. Nagalingam Muthiah
Interim Resolution Professional (IRP)
Reg. No.: IBBI/PA-01/IRP-P0074/2017-2018/15147
Place: Chennai

Date: 08.11.2025



भारतीय समुद्री विश्वविद्यालय

INDIAN MARITIME UNIVERSITY

(A Central University under the Ministry of Ports, Shipping and Waterways, Government of India)
Established by an Act of the Parliament in 2008

Advt. No. IMU-HQ/INT/2025/02 Date: 08.11.2025

Recruitment of Campus Director

(On Direct Recruitment / Deputation Basis)

Applications are invited from Indian Nationals for the post of Campus Director on Direct Recruitment / Deputation basis in IMU. Interested candidates may submit their applications online through the link available at <https://www.imu.edu.in/imunewrecruitment>.

Name of the Post	No. of Posts	Category	Place of Posting	Pay Level (7 th CPC pay matrix)
Campus Director	01	ST - 01	Mumbai Port	Level-14 [Academic] under 7 th CPC plus Special Allowance of Rs. 6,750/- per month. Other benefits and allowances are as per IMU norms.

The Campus Director is the academic-cum-administrative head of the Campus. Apart from day-to-day administration and overall management of the Campus, the Campus Director is expected to:

- Provide leadership for long term development of the Campus in line with the Maritime India Vision 2030, Maritime Amrit Kaal Vision 2047, Vision of the University - IMU STARTS Plan 25 and NEP 2020.
- Contribute to create a thriving learning environment for students, faculty and staff. Strengthen academic, consulting and research activities in the Campus/University.
- Build and nurture alliances and partnerships with alumni and stakeholders in the maritime sector to enhance the academic standing of the University.

The vacancies stated above are tentative and are subject to change. IMU reserves the right not to fill up any of the posts advertised (or) cancel the recruitment at any stage.

Important dates:
Opening date for the submission of online application : 08.11.2025
Closing date for the submission of online application : 07.12.2025
Last date for receiving hard copies of the applications : 15.12.2025

Women candidates are encouraged to apply

For further details regarding the eligibility criteria: i.e., Age, Educational Qualifications, Experience, etc., please visit <https://www.imu.edu.in/imunewrecruitment>

Sd/-
Registrar



Mumbai Railway Vikas Corporation Ltd.

INVITATION FOR TENDER: MRVC-W-CR-Carshed-EI-2025

(Single Stage Single Envelope e-Procurement Tender Process)

Mumbai Railway Vikas Corporation Ltd. (MRVC) having its corporate office at Second Floor, Churchgate Station Building, Mumbai-400002, invites e-Tenders for the "Work of OHE Modification for expansion of Capacity of Carshed from 12 coach to 15 coach rakes at Kuria, Kalva & Sanpada Carshed of Central Railway under MUTP-III". Details of Tender and Tender documents are available on e-procurement website: <https://procure.gov.in>. The last date for completed e-Tender submission at website: <https://procure.gov.in>. 08.12.2025 up to 15:00 hours. Corrigendum, if any, will be posted on the website only.

INDIAN PHARMACOPOEIA COMMISSION

(Ministry of Health & Family Welfare)

Sector-23, Raj Nagar, Ghaziabad -201002

The Indian Pharmacopoeia Commission (IPC) has been established as an autonomous institution under the Ministry of Health & Family Welfare, Govt. of India primarily with the objectives of regularly updating the Indian Pharmacopoeia (an official book for setting standards of drugs in the country) by publishing new edition and its addenda, National Formulary of India (reference book for national use of generic medicines) and carrying out other related tasks such as providing Reference Substances to the stakeholders and conducting skill development programmes. The Commission also functions as National Coordination Centre (NCC) for Pharmacovigilance Programme of India (PvPI) and Materiovigilance Programme of India (MvPI) for ensuring safety of drugs and medical devices, respectively, in the Country.

Applications are invited for filling up of the following posts by Direct recruitment as per the details below. Non competent, dedicated and dynamic candidates fulfilling the eligibility criteria/essential qualifications and other details as per format which may be downloaded from the website of the Commission (<http://www.ipc.gov.in>). The complete application form as per format prescribed together with attested copies of testimonials/Caste Certificate/Physical Handicapped certificate and other relevant supporting documents should be submitted to the Indian Pharmacopoeia Commission within 45 days of publication of this advertisement in Employment News.

S. No.	Nomenclature of the post	No. of posts	Scale as per 7 th CPC recommendation	Age Limit
1.	Senior Scientific Officer	01 EVS	Pay Level - 11	Up to 40 years
2.	Administrative Assistant	01 PG (Post and not less than 10 years)	Pay Level - 05	Up to 30 years

Notes:-
1. Age relaxation as per Govt. Norms.
2. Please visit the website of Indian Pharmacopoeia Commission at www.ipc.gov.in after from time to time for the complete details of the qualifications, application format and general information.

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BUSINESS PROPOSALS

SALES

INDIA'S Financial Services group Req. RETD, House Wife, Any Deg, Age-35+, Part/Full time opportunity. 6381590895

WASTE Water Treatment co. Requires STP Operator. Location: Basanth Nagar Chennai - Exp. 1-5 yrs. Call no. 8712378590 Mail id. href@aquafloewatersystems.co.in

SITUATION VACANT

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TENDERS

Union Bank

Procurement Department Union Bank Bhavan, 1st Floor, 239, Vidhan Bhavan Marg, Nariman Point, Mumbai-400021.

RFP for Procurement of pouches for sale keeping of Gold ornaments for three years

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